

ANNEXURE - 1

Dadheech Infrastructures Private Limited in Liquidation  
List of Creditors as on 28th April, 2025 (Liquidation Commencement Date)  
(pursuant to claim drawn on or before 28.04.2025)

|  |                     |
|--|---------------------|
|  | FINANCIAL CREDITORS |
|--|---------------------|

| SL. NO. | Name of Creditors                  | Details of Claim received |                      | Details of claims admitted     |  |   |  |                             |                                   |   | Amount of Contingent Claim | Amount of any mutual dues that may be set off | Amount of Claim rejected | Amount of Claim under verification | Remarks, if any |
|---------|------------------------------------|---------------------------|----------------------|--------------------------------|--|---|--|-----------------------------|-----------------------------------|---|----------------------------|---|--------------------------|------------------------------------|-----------------|
|         |                                    | Date of receipt           | Amount claimed (INR) | Amount of claim admitted (INR) | Nature of Claim                          | Amount covered by Security Interest (INR) | Whether Security Interest relinquished (Y/N) | Detail of security interest | Amount covered by guarantee (INR) | % share of total amount of claim admitted |                            |   |                          |                                    |                 |
| 1       | SREL Equipment Finance Limited     | 27.05.2025                | 3,74,93,98,915.00    | 3,74,93,98,915.00              | Secured Financial Creditor – As Lender   | 3,74,93,98,915.00                         | Y  | Annexure A                  | 3,74,93,98,915.00                 | 65.00%                                    | NIL                        | NIL   | NIL                      | NIL                                | NIL             |
| 2       | Paceman Sales Promotion Prvt. Ltd. | 28.05.2025                | 73,56,64,585.00      | 73,56,64,585.00                | Secured Financial Creditor – As Creditor | 73,56,64,585.00                           | Y  | Annexure B                  | 73,56,64,585.00                   | 12.75%                                    | NIL                        | NIL   | NIL                      | NIL                                | NIL             |
| 3       | Norifox Vincom Private Limited     | 28.05.2025                | 68,74,71,172.00      | 68,74,71,172.00                | Secured Financial Creditor – As Creditor | 68,74,71,172.00                           | Y  | Annexure C                  | 68,74,71,172.00                   | 11.92%                                    | NIL                        | NIL   | NIL                      | NIL                                | NIL             |
| 4       | Acetylene Trexim Private Limited   | 28.05.2025                | 14,14,63,834.00      | 14,14,63,834.00                | Secured Financial Creditor – As Creditor | 14,14,63,834.00                           | Y  | Annexure D                  | 14,14,63,834.00                   | 2.45%                                     | NIL                        | NIL   | NIL                      | NIL                                | NIL             |
|         | TOTAL                              |                           | 5,31,39,98,506.00    | 5,31,39,98,506.00              | -  | 5,31,39,98,506.00                         | -  | -                           | 5,31,39,98,506.00                 | 92.12%                                    | -                          | -   | -                        | -                                  | -               |

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|  | SREI Equipment Finance Limited |
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| A | Primary Security |
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|  | a. <b>Term Loan:</b> 1st Charge over the Asset including but not limited to any receivables thereto in a form satisfactory to SEFL upon the terms and conditions specified in this agreement . |
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|  | Collateral Security |
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|  | <p><b>a. Term loan :</b> If at any time SEFL is of the opinion that the security provided by the customer has become inadequate to cover the facility, then the customer to that shortfall shall provide and furnish to the SEFL, to its satisfaction, such additional security as may be acceptable to the company to cover such deficiency or outstanding liability.</p> |
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| C | Guarantee |
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|  | Personal Guarantee: |
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| 1 | Sanjeev Kumar Sharma |
|---|----------------------|

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|  | <p> <b>Abstract</b> <b>Keywords</b> <b>Introduction</b> <b>Methods</b> <b>Results</b> <b>Discussion</b> <b>Conclusion</b> <b>References</b> </p> |
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| Annexure B                              |   |
| Paceman Sales Promotion Private Limited |   |
| A                                       | <u>Primary Security</u>   |
|   | <p>1.All amount on any account receivables in respect of the projects of "Dadheech " DG Map/ PHASE-II/KAPURTHALA/KPG-40/133/E8" and DGMAP PHASE II/AHMEDABAD/PKG-25(R&amp;C)/01" (Designated Projects " ) are given as security and charged towards the repayment of said outstanding loan and interest thereon and all further loans and advances that may be made hereafter and interest thereon and for payment of all costs and expenses connected thereto including for recovery of the same by Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited &amp; Norfiox Vincom Private Limited.</p> <p>2. Personal Guarantee of present Directors and the Company Dadheech Infrastructures Private Limited.</p> <p>3. Guarantee of Dreamland Construction Pvt. Ltd, Sanjeevani Vinimay Pvt. Ltd, Fastrack Commodeal Pvt. Ltd. Balanced Commosale Pvt. Ltd, Rajmahal Commodeal Pvt. Ltd, Timely Tradecom Pvt. Ltd., Virat Merchandise Pvt. Ltd., Ishayu Vintrade Pvt. Ltd., Safelift Mercantile Pvt. Ltd., Manimudra Vintrade Pvt. Ltd., &amp; Fairway Sales Pvt. Ltd., and the securities provided by such guarantors.</p> <p>4. All Plant, Machinery, equipment, stock, goods, and vehicles in use foor the designated projects are hypothecated to Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited &amp; Norfiox Vincom Private Limited.</p> |
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| <b>Annexure C</b>                       |  |
| <b>Norifox Vincom Private Limited</b>   |  |
| <b>Primary Security</b>                 |  |
|   | <p>1.All amount on any account receivables in respect of the projects of "Dadheech " DG Map/ PHASE-II/KAPURTHALA/KPG-40/133/E8" and DGMAP PHASE II/ AHMEDABAD/PKG-25(R&amp;C)/01" (Designated Projects " ) are given as security and charged towards the repayment of said outstanding loan and interest thereon and all further loans and advances that may be made hereafter and interest thereon and for payment of all costs and expenses connected thereto including for recovery of the same by Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited &amp; Norfiox Vincom Private Limited.</p> <p>2. Personal Guarantee of present Directors and the Company Dadheech Infrastructures Private Limited.</p> <p>3. Guarantee of Dreamland Construction Pvt. Ltd, Sanjeevani Vinimay Pvt. Ltd, Fastrack Commodeal Pvt. Ltd. Balanced Commosale Pvt. Ltd, Rajmahal Commodeal Pvt. Ltd, Timely Tradecom Pvt. Ltd., Virat Merchandise Pvt. Ltd., Ishayu Vintrade Pvt. Ltd., Safelift Mercantile Pvt. Ltd., Manimudra Vintrade Pvt. Ltd., &amp; Fairway Sales Pvt. Ltd., and the securities provided by such guarantors.</p> <p>4. All Plant, Machinery, equipment, stock, goods, and vehicles in use foor the designated projects are hypothecated to Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited &amp; Norfiox Vincom Private Limited.</p> |
|   |  |
| <b>Annexure D</b>                       |  |
| <b>Acetylene Trexim Private Limited</b> |  |
|   | <p>1.All amount on any account receivables in respect of the projects of "Dadheech " DG Map/ PHASE-II/KAPURTHALA/KPG-40/133/E8" and DGMAP PHASE II/ AHMEDABAD/PKG-25(R&amp;C)/01" (Designated Projects " ) are given as security and charged towards the repayment of said outstanding loan and interest thereon and all further loans and advances that may be made hereafter and interest thereon and for payment of all costs and expenses connected thereto including for recovery of the same by Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited &amp; Norfiox Vincom Private Limited.</p> <p>2. Personal Guarantee of present Directors and the Company Dadheech Infrastructures Private Limited.</p> <p>3. Guarantee of Dreamland Construction Pvt. Ltd, Sanjeevani Vinimay Pvt. Ltd, Fastrack Commodeal Pvt. Ltd. Balanced Commosale Pvt. Ltd, Rajmahal Commodeal Pvt. Ltd, Timely Tradecom Pvt. Ltd., Virat Merchandise Pvt. Ltd., Ishayu Vintrade Pvt. Ltd., Safelift Mercantile Pvt. Ltd., Manimudra Vintrade Pvt. Ltd., &amp; Fairway Sales Pvt. Ltd., and the securities provided by such guarantors.</p> <p>4. All Plant, Machinery, equipment, stock, goods, and vehicles in use foor the designated projects are hypothecated to Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited &amp; Norfiox Vincom Private Limited.</p> |